BENCH-I

## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.A.No.386/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13th October 2017, 10.30 A.M

Name of the Company		Sun Bright Trexim Pvt.Ltd.		
Under Section		391(2) 394		
SI. No.	Representa	nation of Authorized ative (IN CAPITAL ETTERS)	Appearing on behalf of	Signature with date
1. 2. 3. 4.	Nirma Pritta 1 S. Migar Angad	Auga Dasgupt Baku. Pasgupt Chadlesjee	Adrocation perishim	13/18/17

ORDER

The Ld. Counsel for the petitioner is present.

Heard the petitioner.

Reserved for orders.

(Jinan KR) Member(J)

(Vijai Pratap Singh) Member(J)